

रियायती दरों पर राइफलें

1627. श्री हुकम चन्द कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने प्रशिक्षित लोगों को रियायती दरों पर राइफलें देने का निर्णय किया है; और

(ख) यदि हाँ, तो इसका ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में उपसत्री (श्री ल० ना० मिश्र) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Mining College in Mysore

1628. **Shri Linga Reddy:** Will the Minister of Education be pleased to state:

(a) whether the Government of Mysore had proposed the establishment of a College of Technology for teaching Mining and Metallurgy in Kolar Gold Field area or at Bhadravathi; and

(b) if so, the action taken by the Central Government thereon?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The Govt. of Mysore was informed that the Scheme had to be considered in the light of the recommendations of the Central Working Group on Technical Education for the Fourth Five Year Plan. The Working Group has not yet finalised its report.

Girls' Education in Punjab

1629. **Shri Daljit Singh:** Will the Minister of Education be pleased to state the expenditure incurred by the Central Government on girls' education in the Punjab State during the Third Plan period so far?

The Deputy Minister in the Ministry of Education (Shri Bhakt Dar-

shan): The expenditure incurred on special schemes relating to girls' education in Punjab State upto 1964-65 was Rs. 7.80 lakhs. Over and above this, a certain portion of amounts spent on General Education has also been spent on the education of girls and women but separate account of this is not available.

A grant of Rs. 35,000 has also been sanctioned to voluntary educational organisations in the State during the Third Plan so far.

Cases pending in Punjab High Court

1630. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state the number of cases pending in the Punjab High Court at Chandigarh as on the 1st October, 1965?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): The total number of cases pending in the Punjab High Court on the 1st October, 1965 was 25397 (16965 at Chandigarh and 8432 at Delhi).

Primary School Buildings in Punjab

1631. **Shri Daljit Singh:** Will the Minister of Education be pleased to state the amount of loan or subsidy granted to the Punjab Government for the construction of Primary School buildings during 1964-65 and 1965-66 so far?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): As there was no development scheme of such Central assistance during 1964-65 and 1965-66, no loan or subsidy has been granted by the Centre to Punjab during these years.

Economic Utilisation of Slack Coal and Coke Breeze

1632. **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri M. L. Dwivedi:

Will the Minister of Education be pleased to state:

(a) whether the Central Fuel Research Institute has completed its